

OFFICE OF THE DISTRICT & SESSIONS JUDGE : ROHINI COURT : DELHI

Sub: For adhering the prescribed dress code/formal dress, displaying the identity card and not using the mobile phone during the duty hours.

Despite the earlier circulars bearing no. Misc./Admn.(NW)/2019/2216-2341 dated 22.01.2019 of this office and 37612-37782/Admn.I/Misc./2016 dated 24.11.2016 of the Ld. District & Sessions Judge (HQs), Delhi, it is being noticed that the staff members posted in North-West & North Districts, Rohini Courts, Delhi are not adhering to the directions in regard to formal dress code, displaying the identity cards and using mobile phones during office hours. The staff members are hereby once again directed to strictly adhere the directions in letter and spirit. Non-compliance will be viewed seriously and the erring officials shall be recommended for suitable disciplinary action.


Further, the following Judicial Officers are hereby nominated to see the observance of the dress code by the staff:

1. **For Male Staff Members :** Sh. Mukesh Kumar Gupta, ADJ+MACT, North-West District, Rohini Courts, Delhi.
2. **For Female Staff Members :** Ms. Pooja Aggarwal, MM, North-West District, Rohini Courts, Delhi.

The Judicial Officers are hereby impressed upon to keep a vigil that the staff members are adhering to the above directions.


(VINOD KUMAR)

Officiating District & Sessions Judge (North)
Rohini Courts, Delhi


(RAJNISH BHATNAGAR)

District & Sessions Judge (North-West)
Rohini Courts, Delhi

Dated : 07.02.2019

No.Misc./Admn.(NW)/2019/ 4279-4404

Dated, Delhi the 08/2/19

Copy forwarded for information and necessary action to :-

1. All the Ld. Judicial Officers (North-West) & North District Rohini Courts, Delhi, with the request to bring the contents of the circular to the notice of the staff working under their control.
2. All the Ld. Judicial Officers posted in Family Courts (North-West) & North District Rohini Courts, Delhi, with the request to bring the contents of the circular to the notice of the staff working under their control.
3. The Ld. Judge In-charge, Mediation Centre, District Court Rohini, Delhi, with the request to bring the contents of the circular to the notice of the staff working under their control.
4. The Secretary, DLSA (North-West), Rohini Courts, Delhi, with the request to bring the contents of the circular to the notice of the staff working under their control.
5. All the A.O.(J) & All the Branch In-Charges of North-West & North District, Rohini Courts, Delhi.
6. The Record Officer (RTI) of North West & North District, Rohini Courts, Delhi.
8. The Facilitation Centre, Rohini Courts, Delhi.
9. Web-Site of Rohini District Courts, Delhi.
10. The Dealing Official, LAYERS seat, Rohini Courts, Delhi, for uploading on LAYERS.
11. For uploading on Centralized website through LAYERS.


(VINOD KUMAR)

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